

FORM 14
[THE DESIGNS ACT, 2000]
REQUEST FOR CORRECTION OF CLERICAL ERROR
(See section 29)

⁵[For Fee see First Schedule]

[^]Insert (in full) name, address and nationality. I/We[^],.....
.....
.....
hereby request that the following clerical error(s).....
.....
.....

⁸Specify the document in which the error occurs. In the⁸.....No.
of..... may be corrected in the manner shown
in red ink in the official copy of the original⁸
.....
hereunto annexed.
My (or our) address for service in India is—
.....

^cTo be signed by the applicant or authorised agent. Dated this..... day of20.....
(Signed)^c.....

To
The Controller of Designs,
The Patent Office.